

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 22<sup>nd</sup> AUGUST, 2019**

No. 158 / A : The following Officers of the Cadre of District Judge named in Column No. 2 of the table are promoted to the rank of Principal District Judge:-

Sl. No.	Name of the Officers with designation and present place of posting
1	2
1.	Md. Nasiruddin, District & Additional Sessions Judge, Deoghar
2.	Miss Kumari Ranjana Asthana, Additional Principal Judge, Additional Family Court, Dhanbad
3.	Mr. Sunil Kumar Singh No. 2, Additional Judicial Commissioner-cum-Spl. Judge, CBI (AHD Scam), Ranchi
4.	Mr. Rizwan Ahmad, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Dhanbad
5.	Mr. Shree Prakash Dubey, District & Additional Sessions Judge, Sahebganj
6.	Mr. Devendra Kumar Pathak, District & Additional Sessions Judge-cum-Spl. Judge, ACB, Daltonganj
7.	Mr. Swarn Shanker Prasad, Judicial Commissioner-cum-Special Judge, CBI (AHD Scam), Ranchi
8.	Mrs. Babita Prasad, District & Additional Sessions Judge, Ramgarh
9.	Mr. Ravindra Kumar, District & Additional Sessions Judge, Godda

By order of the Court  
Sd/- Ambuj Nath  
Registrar General  
August, 2019

Memo. No. 3015 / Apptt.

Dated Ranchi, the

22<sup>nd</sup>

August, 2019

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

  
22.8.19  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 22<sup>ND</sup> AUGUST, 2019**

**No. 159/A:** The following Officers of the Cadre of Civil Judge (Junior Division), named in Column No. 02 of the table given below, are promoted to the rank of Civil Judge (Senior Division), w.e.f. the date of their posting in the rank of Civil Judge (Senior Division) :-

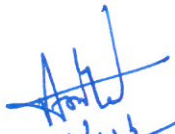
<b>Sl. No.</b>	<b>Name of the Officers of Civil Judge (Junior Division) Cadre promoted to the rank of Civil Judge (Senior Division)</b>
<b>01</b>	<b>02</b>
01.	Sri Pratap Chandra, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Dumka
02.	Sri Sandeep Kumar Bertam, S.D.J.M.-cum-Judge Incharge-cum-P.M. (J.J. Board), Pakur
03.	Sri Ajay Kumar Guria, S.D.J.M., Ranchi

By order of the Court  
**Sd/- Ambuj Nath**  
Registrar General

**Memo No. 3011 /Apptt.**

**dated Ranchi the 22<sup>nd</sup> August, 2019**

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Registrar General 22.8.19